

[21 August, 2000]

RAJYA SABHA

at this stage to indicate the exact time frame for completion of selection for the pending locations.

**Complaints Regarding Adulteration and Delay in Supply of LPG in Uttar Pradesh**

3016. SHRI AMAR SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government had received any complaints against the owners of petrol pumps regarding adulteration of petrol and against the L.P.G. dealers for delay in the supply of L.P.G. cylinders to the consumers in the State of Uttar Pradesh;

(b) if so, the details thereof during the last two years; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Proposal to set up CNG outlets in Bangalore**

3017. SHRIMATI VANGA GEETHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the GAIL proposed to set up retail Compressed Natural Gas (CNG) outlets in Bangalore;

(b) if so, the details of the proposed investments to be made; and

(c) whether such CNG outlets would be set up in Hyderabad for running of public transport buses with this environmentally-friendly fuel?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY) (a) No, Madam.

(b) Does not arise.

(c) No such proposal is under consideration.

**Recruitment of Contract Employees by EIL at Various Sites**

3018. SHRI DILIP SINGH JUDEV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Engineers India Limited has recruited several employees on